

**Shri Datar:** I should like to have notice.

**Mr. Deputy-Speaker:** The question refers to stenographers, not Superintendents.

**Shrimati Renu Chakravartty:** It refers to Superintendents promoted from stenographers.

**Shri Punnoose:** May I know when this test was introduced? Also, how many promotions have been given after the introduction of this test? Also, how many persons who have passed the test have been promoted?

**Shri Datar:** I should like to have notice.

**Shri B. S. Murthy:** May I know what conditions necessitated the institution of such a test?

**Shri Datar:** The test was necessary in the interest of efficiency.

**श्री जांगड़े :** क्या मैं जान सकता हूँ कि अभी आप ने स्टेनोग्राफ़रों की जितनी संख्या बताई, उस में से हिन्दी जानने वाले कितने हैं ?

**Shri Datar:** I cannot give that information.

**Shri V. P. Nayar:** Is it a fact that in such tests temporary service was not considered and the tests were confined only to the efficiency in reporting?

**Shri Datar:** I do not think so.

**Shri Punnoose:** Are Government aware that there is widespread complaint among stenographers that their terms of service as well as their efficiency have been overlooked, and individual officers have shown favouritism in giving promotions?

**Shri Datar:** No favouritism has been shown at all, and the representations that have been made by these parties are under consideration.

**Dr. Suresh Chandra:** Is it a fact that one of the Superintendents promoted in this way has risen to the position of a Deputy Secretary in the External Affairs Ministry, and that he has acted as Charge-d' Affaires in an Indian Mission?

**Shri Datar:** Yes.

**Dr. Suresh Chandra:** What is the reason therefor?

**Mr. Deputy-Speaker:** I am not going to spend more time over stenographers. Next Question.

PROCESSING URANIUM AT CHOTA NAGPUR

**\*740. Shrimati Renu Chakravartty:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether there is a proposal for the setting up of a plant for processing Uranium at Chota Nagpur?

(b) If so, when will it be set up, what will be the expenditure incurred and from where are we importing the machinery for the same?

(c) What will be the estimated annual output of the factory?

(d) To what uses will the Uranium processed at the factory, be put?

(e) Is there also a proposal to set up a reactor nearabout, if so, where and for what purpose?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) No, Sir.

(b) to (d). Do not arise.

(e) No, Sir.

GOVERNMENT EMPLOYEES AND PEACE CONFERENCE

**\*741. Shri A. N. Vidyalankar:** Will the Minister of Home Affairs be pleased to state:

(a) whether action has been taken against Government employees for taking part in the activities of the Peace Conference, or for signing or getting signatures of others on the World Peace Appeal; and

(b) if so, against how many Government employees such action was taken?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). The information is being collected and will be placed on the Table of the House.

**Shrimati Renu Chakravartty:** Does this mean that those who have associated themselves with the Conference will be victimised?

**Shri Datar:** There is no question of victimisation; we are considering what steps we have to take. These are not peace conferences. They are peace conferences only in name and they are far from peaceful conferences.

**Shrimati Renu Chakravartty:** May we know whether such information is also being gathered about those who

have participated in M.R.A. conference also?

**Several Hon. Members rose—**

**Shrimati Renu Chakravartty:** My question has not been answered.

**Mr. Deputy-Speaker:** How is it possible to answer the question if four members stand up at a time? Until I call upon the member concerned, questions should not be put. She may put the question now.

**Shrimati Renu Chakravartty:** Is it also proposed in this case to gather information about those who have been participating in the M.R.A. Conference?

**Shri Datar:** In the first place this question is entirely irrelevant; secondly, M.R.A. is not a political body at all. These peace conferences were sponsored by political bodies.

**Shri G. P. Sinha:** May I know, Sir, whether Soviet propaganda or Communist propaganda is being carried on in any of these peace conferences?

**Shri Datar:** That is exactly the reason.

**Shri S. V. Ramaswamy:** Is it a fact that all these conferences are being held behind the iron curtain?

**Shri Raghuramaiah:** May I know whether the Soviet Government is officially behind this, or only the Communist Party?

**Shri Datar:** Anyway, so far as we are concerned, the Communist Party is behind this. It has to be considered or guessed whether the Soviet Government is behind it.

**Shrimati Renu Chakravartty:** Is the Government aware, Sir, that the Communist Party is not behind it; it is in the forefront of it?

**Shri A. N. Vidyalkar:** May I know that other members also, apart from the members of the Communist Party are taking part in this movement?

**Shri Datar:** Others also have sometimes taken part in the movement thinking honestly, but misguidedly, that it was a peace conference.

**Shri S. V. Ramaswamy:** Are all these peace conferences held behind the Iron Curtain?.....

My question has not been answered.

**Mr. Deputy-Speaker:** The hon. member does not expect an answer.

**Shri A. N. Vidyalkar:** Does the Government think that the other persons who take part in this movement are all misguided people?

**The Minister of Home Affairs and States (Dr. Katju):** It all depends upon the persons.

**Shri K. K. Basu rose—**

**Mr. Deputy-Speaker:** We shall go to the next question. Let me not be misunderstood.

Take, for instance, the previous question: I am not against stenographers. But I thought that that question had been sufficiently answered. So far as this question also is concerned, I feel that there has been sufficient supplementaries.

#### LOAN OF AIRCRAFT ENGINEERS

**\*743. Shri M. R. Krishna:** Will the Minister of Defence be pleased to state whether any country has lent her engineers to India to help her to manufacture modern aircraft for active service?

**The Deputy Minister of Defence (Shri Satish Chandra):** No technicians have been borrowed from any foreign Government. The Hindustan Aircraft Ltd., have, however, engaged the services on contract of five foreign engineers.

**Shri Raghunath Singh:** Who are these foreign engineers—Americans or Englishmen?

**Shri Satish Chandra:** Two of them are British and three Americans.

**Shri M. R. Krishna:** What are the conditions under which these experts are loaned to India and what is the total amount expected to be spent on them for the whole term?

**Shri Satish Chandra:** I have said that they are engaged by the Hindustan Aircraft Ltd., on a contract basis. Their services have not been lent by any Government. If the hon. member wants to know their monthly salaries and allowances I shall read out in each case. It will have to be calculated as to how much it will cost during the whole term. I have not got the total figure here. They are still in the employment of the Hindustan Aircraft and until they complete their periods of contract, I cannot give the total figure.

**Shri B. S. Murthy:** May I know, Sir, whether any Indian aircraft engineers are also employed by the Hindustan Aircraft Ltd., and whether their service conditions are comparable with those of foreign experts employed by them?